

hence the question of giving them regular service and regular scale of pay, does not arise.

**Complaints of Corruption in Food for Work Programme in Rajasthan**

6587. SHRI CHATURBHUI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether all the District Collectors in Rajasthan have received complaints of corruption in connection with Food for Work Programme;

(b) if so, the number of such complaints; and

(c) the action being taken by Government and reasons for delay in taking action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) 1022.

(c) Of the total 1022 complaints, 168 have been found baseless on enquiry, 851 are under investigation and in 3 cases, 3 Sarpanches have been suspended after enquiry.

**Combining of Telephone Exchanges at Pravaranagar, Kolar and Belapur in Maharashtra**

6589. SHRI BALASAHEB VIKHE PATIL:

SHRI CHANDRABHAN  
ATHARE PATIL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a sanction to combine the telephone exchanges presently at Pravaranagar, Kolar and Belapur in Maharashtra for ensuring efficient performance because the area is dominated by industries, educational institutions, hospitals and progressive agriculturists; and

(b) when the proposed telephone exchanges are to be combined?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). The facility for providing group dialling between Shrirampur, Kolhar, Pravaranagar, and Belapur towns has been sanctioned. Equipment is under installation. It is hoped to commission the scheme during current financial year.

**Loss of Foodgrains**

6590. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total loss incurred by Government due to pilferage of foodgrains during transit, inadequate storage arrangements and by insects and rats during 1979; and

(b) what steps have been taken or are proposed to be taken by government to reduce this loss in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) The net storage and transit (including voyage) shortage amounting to 3.05 lakh tonnes of foodgrains valued at Rs. 44.23 crores occurred during 1978-79 in the Food Corporation of India which is equivalent to 1.3 per cent of purchases and sales during that year.

(b) The Food Corporation of India has taken various steps from time to time to minimise the shortages. Some of the important steps taken are:

(1) The storage godowns are constructed on modern scientific lines.

(2) Transportation in open wagons is avoided to the extent possible especially during the monsoon period. When the open wagons are used, they are covered by tarpaulins and secured in position by ropes. They are examined enroute at important check points with re-

gard to their security. Open wagon consignments of foodgrains are almost always hauled by special trains on which the railway provide their protection force as escort.

(3) Stocks stored in open are stacked on wooden crates and covered with specially fabricated water proof polythene covers which are lashed by nylon ropes to prevent damage. The polythene covers are periodically replaced to ensure best protection.

(4) The watch and ward have been tightened at the storage depots.

#### Consumption of Sugar in 1977-78

6591. SHRI BHIJM SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the State-wise per capita consumption of sugar in the year 1977-78; and

(b) month-wise total consumption in each State in the year 1977-78?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):  
(a) A statement—I is attached.

(b) A statement—II is attached.

The above figures relate both to levy and freesale sugar for the period 1-10-1977 to 15-8-1978 and only to freesale sugar for the period 16-8-1978 to 30-9-1978 under decontrol policy. Moreover, the consumption of freesale sugar is based on the despatches of freesale sugar made by the factories to the licensed dealers in various States, since subsequent

movement position is not known in the absence of statutory control on prices and distribution of freesale sugar.

#### Statement

#### APPENDIX-I

*State-wise per capita consumption of sugar in 1977-78 sugar year.*

State	Per capita sugar consumption in kg/annum for 1977-78 sugar year
1. Andhra Pradesh . . . . .	5.16
2. Assam, Arunachal Pradesh Mizoram and Meghalaya . . . . .	6.06
3. Bihar . . . . .	4.42
4. Gujarat & Dadra Nagar Haveli . . . . .	10.47
5. Maharashtra . . . . .	12.10
6. Kerala & Lakshadweep . . . . .	6.98
7. Madhya Pradesh . . . . .	5.19
8. Tamil Nadu & Andaman . . . . .	6.88
9. Karnataka . . . . .	6.49
10. Orissa . . . . .	3.72
11. Punjab . . . . .	16.36
12. Haryana . . . . .	10.44
13. Rajasthan . . . . .	6.32
14. Uttar Pradesh . . . . .	5.77
15. West Bengal . . . . .	6.72
16. Jammu & Kashmir . . . . .	5.55
17. Delhi . . . . .	14.16
18. Himachal Pradesh . . . . .	6.85
19. Manipur . . . . .	3.24
20. Tripura . . . . .	4.24
21. Pondicherry, Karikal Mahe & Yaman . . . . .	7.69
22. Goa, Daman & Diu . . . . .	8.73
23. Nagaland . . . . .	7.40
24. Chandigarh . . . . .	17.10
25. Sikkim . . . . .	5.33